

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 11<sup>th</sup> February, 2019.

**NO. LJ (B) 6/2019/26** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates for conduct of General Elections to the Khasi Hills and Jaintia Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri P. Tynsong, Block Development Officer, Khatarshnong-Laitkroh C&RD Block Laitkroh	Sub-Divisional Officer (Civil) Sohra.	Sub-Divisional Officer (Civil) Sohra.
2.	Shri K.B. Makdoh, Executive Engineer, PWD (Roads) Sohra Division, Sohra	-do-	-do-
3.	Shri B.K. Mawthoh, SDO (AH & Vety), Sohra Sub-Division, Sohra.	-do-	-do-
4.	Shri T. Kharrubon, Executive Engineer, PHE, Sohra Division, Sohra	-do-	-do-

  
(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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MEMO.NO. LJ (B) 6/2019/26 - A,

Dated Shillong, the 11<sup>th</sup> February, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (Civil) Sohra with reference to letter No. SSD/EL.15/AO/SO/MP/2019/2, dt. 7<sup>th</sup> February, 2019.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

**By Order etc.,**

  
Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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